

**GOVERNMENT OF INDIA  
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
LOK SABHA**

UNSTARRED QUESTION NO:1567  
ANSWERED ON:15.07.2009  
PUBLIC PARTICIPATION IN RTI IMPLEMENTATION  
Siricilla Shri Rajaiah

**Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:**

(a) whether the Government has taken any steps to create awareness among public about their participation in the implementation of the RTI Act; and

(b) if so, the details thereof, State-wise especially in Andhra Pradesh?

**Answer**

Minister of State (Independent Charge) of the Ministry of Science and Technology; Minister of State (Independent Charge) of the Ministry of Earth Sciences; Minister of State in the Prime Minister's Office; Minister of State in the Ministry of Personnel, Public Grievances and Pensions; and Minister of State in the Ministry of Parliamentary Affairs. (SHRI PRITHVIRAJ CHAVAN)

(a) & (b): The Government has taken various steps to create awareness about right to information which include preparation of audio and audio-visual spots for broadcast and telecast; display of posters in the post offices in rural areas; publication of guidelines for information seekers; grant of funds to the State Information Commissions for awareness generation including grant to the Andhra Pradesh State Information Commission. The steps taken by the Government are not State specific.